

DIVISION BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/37(KB)2024  
IN  
C.A.(CAA)/211(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	GOODLIFE SALES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearances (via video conferencing/physically)**

For Petitioner

Mr. Sandip Kumar Kejriwal, CS

FOR RD

Mr. Manish Chandel AD, RD, ER

**ORDER**

1. Ld. Counsel for the petitioner present. Mr. Manish Chandal, AD, office of RD, ER present.
2. At the request of Mr. Manish Chandal, AD, office of RD, ER two weeks time is granted for filing its report.
3. Post this matter on 17.05.2024.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**